

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.7505 of 2023

1. Gaurav Rai @ Gaurav S/O Vishwanath Sinha Flat No 102 Krishna Kunj apartment Road No 6, S.K Nagar, Patna, Bihar-800001.
2. Dharendra Kumar S/O Raghubansh Sharma Village Pewta Post Bandhuganj PS Ghoshi Bandhuganj Jehanabad, Bihar-804432.

... .. Petitioner/s

Versus

1. The State of Bihar through the Chief Secretary, New Sachivalaya, Patna, Bihar.
2. The Principal Secretary, Department of General Administration, Government of Bihar, Patna, Bihar.
3. The Deputy Secretary, General Administration Department, Government of Bihar, Patna.
4. The Additional Chief Secretary, General Administration Department, Government of Bihar, Patna.
5. The Principal Secretary to the Governors Secretariat, Government of Bihar, Patna.
6. The Principal Secretary to the Chief Minister, Government of Bihar, Patna.
7. The Additional Director, Evaluation Directorate, Economic and Statistics Directorate, Bihar, Patna.

... .. Respondent/s

Appearance :

For the Petitioner/s : Mr.Arun Kumar, Advocate
For the Respondent/s : Mr.Sheo Shankar Prasad (SC-8)
Mr. Sanjay Kumar, AC to SC-8

CORAM: HONOURABLE MR. JUSTICE MOHIT KUMAR SHAH
ORAL ORDER

2 07-11-2023 The present writ petition has been filed
seeking the following reliefs:-

*"1. A. For quashing the caste list
published for the purpose of "2023
The Bihar Caste Survey"
B. For directing the respondent
State to list their caste name to*



"BABHAN (BHUMIHAR BRAHMAN)" as identified and listed in the caste census reports of 1911, 1921 and 1931.

C. For stay the Memo Number-11/Aa. Gan.-02/2022- Sa.Pra. 9077 Patna-15 Dated 06.06.2022, Letter No. 28/Caste Survey-04-01/2022-General Administration-11733 dated 13.07.2022 from Principal Secretary, General Administration Department of Bihar and Letter number-30-76/2022/...../sn dated 28.07.2022 issued by District Collector, Madhepura, Notification Sn 4204 dated 01/03/2023 and Sn 4206 dated 01/03/2023 issued by Secretary to the Government, Notification, Memo No. 28 dated 07.03.2023 s.n. 4713 issued by the Department of General Administration Department, Govt. of Bihar and any other similar notifications until the caste name "BABHAN (BHUMIHAR BRAHMAN)" is restored in "2023 The Bihar Caste Survey"."

2. At the outset, the learned counsel for the



petitioners seeks liberty on behalf of the petitioners to approach the State Commission for Upper Caste, or any other Commission as well as the respondent authorities for redressal of their aforesaid grievances. Liberty, so sought, is granted.

3. The writ petition stands disposed off as not pressed.

(Mohit Kumar Shah, J)

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